NATIONAL COMPANY LAW TRIBUNAL

COURT-I, MUMBAI BENCH

Item 69

CP 1107/2018

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **23.09.2022**

NAME OF THE PARTIES**:** **Damodar Milk Products Pvt Ltd**
V/s
ROC, Mumbai

Appearance (via video-conference):

For the Applicant : None present

For the Respondent : None present

Section 252(1) Of the Companies Act, 2013

ORDER

The Court convened through virtual hearing, however, the matter could not be heard due to paucity of time. List this matter on Board on 23.11.2022.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

JUSTICE P.N. DESHMUKH
Member (Judicial)

Jagdish